

1	2
Rajasthan	
1. Jhunjhunu	168.00
2. Jhalawar (Project-II)	394.24
Sikkim	
1. East Sikkim (Project-III)	222.76
2. North Sikkim (Project-II)	480.00
Tamil Nadu	
1. Dindigul	200.00
Uttar Pradesh	
1. Unnao	481.64
2. Tehri Garhwal	484.76
3. Sonbhadra	404.26
4. Raibareli (Project-II)	484.00
5. Unnao (Project-II)	482.16
6. Sultanpur	481.56
7. Jhansi (Project-II)	495.00
8. Jhansi (Project-III)	400.00

Advertisement Support by Air India and Indian Airlines

3361. SHRI P.S. GADHAVI :
SHRI BIJOY KUMAR "BIJOY" :
PROF. AJIT KUMAR MEHTA :
SHRI SHANTILAL PURSHOTTAMDAS PATEL :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) the names of magazines, journals, souvenirs that have been given advertisement support by Air India and Indian Airlines during 1997-98;

(b) the rates at which these advertisements were released ;

(c) the reasons for not supporting magazines promoting tourism industry;

(d) whether the Government have decided to give top priority to such magazines in future; and

(e) if not, the reasons therefor ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) and (b) The information is being collected and will be laid on the table of the House.

(c) to (e) Advertisement support is extended to various magazines promoting tourism subject to their fulfilling the circulation/readership requirements laid down by the two air-

lines. However, because of budgetary constraints, it is not feasible to extend advertising support to all the magazines promoting tourism.

Gauge Conversion in Rajasthan

3362. SHRI RAMPAL UPADHYAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether some proposals for conversion of narrow metre gauge lines into broad gauge in Rajasthan have been pending with the Union Government for the last three years;

(b) if so, the details thereof; and

(c) the steps so far taken by the Union Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) to (c) The following projects are at present pending in Rajasthan :

1. Gauge conversion of Sriganganagar-Saroopsar.
2. Gauge conversion of Rewari-Sadulpur.

These works are already included in the budget but are to be taken up after obtaining the requisite clearances from Planning Commission and Cabinet Committee on Economic Affairs for which action has already been initiated.

Mid Air Collision near Delhi

3363. DR. Y.S. RAJASEKARA REDDY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the stage of the enquiry into air crash which took place more than two years ago in the mid-night near Delhi;

(b) the reasons for the inordinate delay; and

(c) the time by which the enquiry is likely to be completed ?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) The enquiry into the mid-air collision, which took place between Saudi Arabian Boeing-747 and Kazakhstan IL-76 aircraft at Charkhi-Dadri near Delhi on 12th November 1996, (conducted by Mr. Justice R.C. Lahoti of Delhi High Court) is already over. The Report was submitted in July, 1997 by the Court of Inquiry. There was no inordinate delay in the inquiry conducted by the Court of Inquiry.

Ozha Committee Report

3364. SHRI FRANCISCO SARDINHA : Will the Minister of RAILWAYS be pleased to state :

(a) the details of the recommendation made by the Ozha Committee;

(b) whether these recommendations have been implemented by the Konkan Railway Corporation in toto; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PAR-

LIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) The Justice Oza Committee has recommended certain additional inputs such as increase in bridge openings, road crossings, land scaping, fencing etc. while confirming the alignment as adopted by Konkan Railway. The details of recommendations and action taken are as under :

Recommendations	Action taken
1. Increasing of water way by extending viaduct of Zuari and Mandovi bridges to reduce earthwork.	Complied fully.
2. Shifting of old Goa tunnel within the Rly. land as far as possible.	Complied with. A curve was provided and the alignment was shifted to the maximum extent possible and the entire tunnels has been provided with concrete wall and roofing.
3. Stopping of further removal of earth in Deever Island.	Complied with. After the Justice Oza Committee Report, no earth has been excavated in Deever Island.
4. Fencing along the Railway track between Utorda and Madgaon at isolated locations.	Complied with. A Compound wall as been constructed wherever required.
5. Construction of over bridge and foot over bridges at Utorda, Majorda, Kalada, Nuvem, Betul, Ferilam, Duveraliam & Madgaon.	Complied with. Foot-over bridge and Road over Bridge have been provided as recommended by Justice Oza Committee.
6. Provision of adequate water ways for cross drainages.	Complied with. Adequate cross drainages have been provided.
7. Additional clearance for boat movement for the bridges provided in the creek.	Complied with.
8. Adequate passage and path ways for agriculturists for moving their manure implements and cattle.	RCC pipes have been replaced with slab bridges wherever justified.

(b) All the recommendations of the Justice Oza Committee, costing about Rs. 28 crores have been implemented by Konkan Railway in toto.

(c) Does not arise.

[Translation]

Sale Target of B.S.P.

3365. PROF. RITA VERMA : Will the Minister of STEEL AND MINES be pleased to state :

(a) the target set and achieved in sale of various products by Bokaro Steel Plan during the year 1997-98 and 1998-99; and

(b) the total amount due to Bihar Government in the form of taxes and cess ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) The target fixed for homesales and achievements in respect of Pig Iron and Saleable Steel of Bokaro Steel Plant during the years 1997-98 and 1998-99 (upto May, 1998) are as follows :

Item	(unit : 000 M/T)			
	1997-98		1998-99	
	Target	Homesales	Target	Homesales
Pig Iron	101	189.9	18	31
Saleable Steel	2730.0	2422.8	283.2	305.9

(b) There is no amount due to Bihar Government in the form of Taxes and Cess. However, there are some cases in respect of Central Sales Tax/ Bihar Sales Tax pending before different Appellate Authorities.